

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
(IB)-1140(ND)/2018

IN THE MATTER OF:

ICICI Bank Ltd
v.
Gwalior Bypass Project Ltd.

.... Petitioner
.... Respondent

Order U/s. 7 of (IBC)

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP of GBPL : Sr. Adv. Abhinav Vasisht, Adv. Manmeet Singh, Adv. A. R. Prey, Adv. Manav Sharma, Adv. Priya Singh, Adv. Anshika Chadha
For the Respondent : Adv. Sanjay Bhatt for R-2/RP in IA-2362/2020 Mr. Siddharth Yadav, Sr. Adv., Mr. Apoorv Aggarwal, Ms. Akanksha Vasudeva, Ms. Manvi Jain, Advs. for the R-5 & R-6 in IA-2362/2020
For the RA : Adv. Anannya Ghosh, Adv. Mrinalini Mishra, Adv. Brian Henry Moses
For the EARCL : Sr. Adv. Sudhir Makkar, Adv. Aditya Vashisth, Adv. Somya Gupta, Adv. Anmol Bansal
For the CoC : Adv. Abhirup Dasgupta, Adv. Ishaan Duggal, Adv. Ruchi Goyal

ORDER

IA-2906/2020, IA-712/2022, IA-2362/2020, IA-4395/2020, IA-4397/2020

Mr. Abhinav Vasisht, Ld. Sr. Counsel appeared on behalf of RP of GBPL through VC. Mr. Sudhir Makkar, Ld. Sr. Counsel appeared physically on behalf of EARCL.

At request and by consent, list the matter on **29.04.2024 as first item for physical hearing.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)